

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION
Imphal, the 21st July, 2015

No. HCM/A-1/2013-A&E(J)/ 5989

The following candidates who appeared in the MJS Grade-III Preliminary Examination, 2015 are hereby declared qualified to appear in the final written (main) examination to be held on 28th, 29th and 30th of August, 2015.

LIST OF CANDIDATES QUALIFIED FOR MJS GRADE-III FINAL WRITTEN EXAM, 2015		
Sl. No	Roll No.	Name
1	0001	KHANGEMBAM ROSHAN
2	0003	K NIROJIT
3	0004	KH. AJIT SINGH
4	0009	PHURITSHABAM SATYAJIT SINGH
5	0015	THOKCHOM SUNITA DEVI
6	0018	CHENGLEINGANBI NGANGOM
7	0019	MANGSIDAM PREM SINGH
8	0022	JENIT KONGBRAILATPAM
9	0030	ATHOUBA KHAIDEM
10	0031	LAISHRAM RINA DEVI
11	0032	ROMESHCHANDRA YUMNAM
12	0042	PUKHRAMBAM IBOMCHA SINGH
13	0050	NAOREM TEJKUMAR SINGH
14	0052	BONNY LAISHRAM
15	0056	KIMNEINGAH KIPGEN
16	0058	C. PAMREISHANG
17	0059	REENA SERTO
18	0060	W. GILEAD
19	0061	RENGKAM RONGREISHEK
20	0062	MARGARET NIANGSIAMKIM
21	0065	PUNI SANI
22	0067	CHONCHUIRINMAYO LUITHUI
23	0068	MATHEW NAKHU
24	0069	KARUNG HOIKHUPHEL KOM
25	0071	MASANA EVANGELINE PANMEI
26	0073	M. THANGSUANSANG ZOU
27	0074	NANGZAKAI SUANTE
28	0075	ALBERT BOZE PAO
29	0080	GAINILUNG PANMEI
30	0081	MARANGMEI GAIRANLUNG
31	0082	KARONG VICTOR KOM
32	0088	JOYCE KEMP
33	0089	KH. JACKY LUCY LAMKANG
34	0090	BOIPU SEHKHOHOU HANGSING
35	0094	HRANGAO ROZHEMAI
36	0100	SONGZAMANG TAWMBING
37	0117	ASHEM TARUNAKUMARI DEVI
38	0119	SOROKHAIBAM SADANANDA SINGH

39	0124	SHARDA YENKHOH
40	0125	GIRIJA MAIBAM
41	0129	RAJRISHI SHANDILYA
42	0131	RAJSHREE YAMBEM
43	0133	NINGOMBAM DAVID
44	0141	R.K. KENANDA SINIGH
45	0147	RATNESH KUMAR DWIVEDI
46	0150	HEERALATA MOIRANGTHEM
47	0155	PHURITSHABAM CHAOBA DEVI
48	0158	POTSANGBAM PRAVEEN KUMAR
49	0161	TANYA SANA RAJKUMARI
50	0163	THOKCHOM ANTHONY
51	0188	KANGJAM MALEMNGANBI CHANU
52	0189	KHANGEMBAM ROJITA DEVI
53	0190	HJAM CHANDRAKUMAR SINGH
54	0193	MAYANGLAMBAM VIDHYALAXMI DEVI
55	0195	MRINALINI OINAM
56	0196	AMIT KUMAR

They are further hereby informed to download the admit card from High Court official website (www.hcmimphal.nic.in) from 12:00 noon 27th July, 2015.

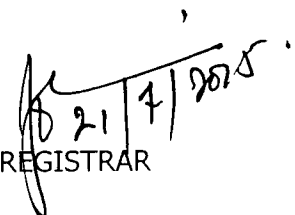
By order,

Sd/-

(Golmei Gaiphulshillu)
REGISTRAR

Endt. : No. HCM/A-1/2013-A&E (J)/ 5990 - 97 Imphal, the 21st July, 2015
Copy to :

1. The Secretary (Law), Government of Manipur.
- ✓ 2. The Joint Registrar (Judl)/CPC, High Court of Manipur.
- He is requested to upload the above notification to the official website of this Registry.
3. The Joint Registrar (Admn./PM & P), High Court of Manipur
4. The Deputy Registrar (Judl), High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- For kind information of his Lordship.
6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
- For kind information of his Lordship.
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- For kind information of his Lordship.
8. The P.S. to Registrar General, High Court of Manipur.
9. Notice Board/Guard File/Concerned File.


REGISTRAR
